

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) Earlier in 2011, a request had been received from the State Government of Maharashtra, for establishment of an additional Indian Institute of Technology (IIT) and an Indian Institute of Management(IIM) in the State under the XIIth Plan.

Since the state of Maharashtra does not have an IIM, the proposal to set up an IIM in the State could be considered.

The state of Maharashtra already has an IIT at Powai (Mumbai), which was established in 1958. At present, there is no proposal for setting up of an additional IIT in the State of Maharashtra.

Deadlock on continuation of FYUP in Delhi University

25. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is of the view of dismantling the Four Year Under-Graduate Programmeme (FYUP) in Delhi University;
- (b) if so, the details thereof;
- (c) whether UGC has also directed the Delhi University to defer the admission procedure for the time being;
- (d) if so, the details thereof; and
- (e) the stand of Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The University of Delhi has reported that the Academic Council of University of Delhi, *vide* its resolution dated 28-06-2014, decided to replace, with effect from the academic year 2014-15, the syllabi/scheme of examination under the Four Year Undergraduate Programme (FYUP) with scheme/syllabi which was in existence in 2012-13.

(c) No, Sir.

(d) and (e) Do not arise.

The Gujarat Educational institutions Services Tribunal Bill

26. SHRI DILIPBHAI PANDYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Government has received the Gujarat Educational Institutions Services Tribunal Bill for approval; and